

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-35/1999/6771/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the ¹⁶ 14 August, 2024.

Sub: **Extension of Commuted leave.**

Ref:- Your letter dtd. 12.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of commuted leave for eight days from 10.08.2024 to 17.08.2024** (sufficing 18.08.2024), **along with station leave permission** has been granted, subject to submission of your leave application in prescribed format.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/6772-6773/A, dated , 14-08-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)